GOVERNMENT OF KARNATAKA

No. FD 4 PES 2020

Karnataka Government Secretariat

Vidhana Soudha,

Bengaluru, Dated:06.05.2020

NOTIFICATION

In exercise of the powers conferred by Section 71 of the Karnataka Excise Act, 1965 (Karnataka Act 21 of 1966), in view of the exceptional circumstances arising out of COVID-19 pandemic, the Government of Karnataka hereby makes the following rules, namely:-

RULES

- 1. <u>Title and commencement</u>:- (1) These rules may be called the Karnataka Excise (Excise Duties and Fees) (Amendment) Rules, 2020.
 - (2) They shall come into force with effect from 7th day of May, 2020.
- 2. <u>Amendment of Schedule-D</u>: In Schedule-D to the Karnataka Excise (Excise Duties and Fees) Rules, 1968, for Serial Number 1 and the entries relating thereto in corresponding columns, the following shall be substituted, namely:-

SI No	Name of the Article	Declared price range per case containing 8.64/9/12 Bulk litres of liquor		Rate of Additional Countervailing Duty per	B.L. of 25° UP
	Brandy, Whisky, Gin, Rum and such other liquors, but not including Beer,Wine,Toddy and Fenny	From	То	(1) Manufactured in Karnataka and when issued to a Distributor Licensee under the Karnataka Excise (Sale of Indian and Foreign Liquors) Rules, 1968, for the purpose of sale within Karnataka but excluding the liquor issued to a licensee holding Military Canteen Licence, Military Canteen Stores Bonded Warehouse Licence or Border Security Force or Para-Military Forces Licences; or (2) Manufactured in other States in India and when imported into Karnataka State by a Distributor Licensee.	(1) Manufactured in Karnataka: (i) When issued to a licensee holding Military Canteen Licence, Military Canteen Stores Bonded Warehouse Licence or Border Security Force or Para-Military Forces Licences; or (ii) When issued for export to licensees outside Karnataka but within India by way of sale or stock transfer; or (2) Manufactured in other States in India and when imported into Karnataka by a Licensee holding the Military Canteen Stores Bonded Warehouse Licence.

	Rs. Ps.	Rs. Ps.	Rs. Ps.	Rs. Ps.
01	000.00	449.00	179.00	1.00
02	450.00	499.00	245.00	1.25
03	500.00	549.00	322.00	1.45
04	550.00	599.00	414.00	1.75
05	600.00	699.00	557.00	1.95
06	700.00	799.00	680.00	2.25
07	800.00	899.00	725.00	2.35
08	900.00	999.00	782.00	2.50
09	1000.00	1099.00	818.00	2.60
10	1100.00	1199.00	918.00	2.75
11	1200.00	1299.00	1104.00	2.85
12	1300.00	1399.00	1284.00	3.00
13	1400.00	1799.00	1389.00	3.10
14	1800.00	2199.00	1550.00	3.25
15	2200.00	4924.00	1770.00	3.35
16	4925.00	7650.00	2069.00	3.50
17	7651.00	15000.00	2976.00	3.70
18	15001.00	above	4465.00	3.70

By Order and in the name of the Governor of Karnataka,

(Manjula Nataraj) Under Secretary to Government, Finance Department (Excise).